

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5846

ANSWERED ON:08.09.2011

DESERT DEVELOPMENT PROGRAMME

Gandhi Shri Feroze Varun;Hazari Shri Maheshwar ;Jakhar Shri Badri Ram ;Upadhyay Seema;Verma Smt. Usha

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the funds provided by the Union Government to various States under Desert Development Programme (DDP) and Drought Prone Area Programme (DPAP) during each of the last three years and the current year, State-wise;
- (b) whether Rajasthan has been provided less Central assistance for the projects under DDP and DPAP as compared to other States;
- (c) If so, the reasons therefor indicating the steps taken by the Government to remove such disparity;
- (d) the details of the projects sanctioned and completed under DDP and DPAP during each of the last three years and the current year, State-wise;
- (e) the details of the projects discontinued under DDP indicating the reasons therefor;
- (f) whether the Government has reviewed these programmes to ascertain the shortcoming; and
- (g) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SISIR KUMAR ADHIKARI)

- (a) State-wise details of funds provided to various States under Desert Development Programme (DDP) and Drought Prone Areas Programme (DPAP) during each of the last three years and the current year are given in Annexure-I.
- (b) DDP and DPAP are demand driven programmes. Funds are released in 7 (pre-Hariyali projects) or 5 (Hariyali projects) installments. The first installment is released suo-moto along with the sanction of projects. The subsequent installments are released on receipt of specific project proposal together with supporting documents and subject to availability of budgetary provision under the programme. So, release of funds among the States is not comparable.
- (c) In view of (b) above, question does not arise.
- (d) State-wise details of projects sanctioned and completed under DDP and DPAP during each of the last three years and the current year are given in Annexure-II.
- (e) A total number of 441 projects have been discontinued under DDP for inordinate delay in implementation of the projects. State-wise details of such projects are given below:

S.No. Name of State No. of projects discontinued

1	Haryana	73
2	Jammu & Kashmir	85
3	Karnataka	259
4	Rajasthan	24
	Total	441

(f) Yes, Sir.

(g) The Department of Land Resources set up a Technical Committee on DPAP, DDP and IWDP under the chairmanship of Shri S. Parthasarathy in 2005 to address major issues in watershed programmes and recommend viable strategies and mechanisms for effective implementation of these programmes. The Parthasarathy Committee submitted its Report in 2006. Based on the suggestions of the Committee, National Rainfed Area authority (NRAA), in consultation with Planning Commission, formulated Common Guidelines for Watershed Development Project, 2008 to give impetus to watershed development programmes. The Common

Guidelines necessitated modifications in the watershed programmes of the Department of Land Resources. Accordingly, DPAP, DDP and IWDP have been integrated and consolidated into a single modified programme called Integrated Watershed Management Programme (IWMP) with effect from 26.02.2009 to be implemented under these Guidelines. The main features of IWMP include provisions of development of micro- watersheds on cluster basis; enhanced cost norms of Rs. 12000 per hectare for plain areas and Rs. 15000 per hectare for hilly and difficult areas, reduced number of installments; delegation of power of sanction of projects to the States, dedicated institutions; capacity building of stakeholders; monitoring & evaluation, specific budget provision for detailed project report preparation; livelihoods for assetless people; and production system & micro- enterprises. Under the new modified programme of IWMP, watershed projects are implemented on rainfed/ degraded lands in the country.